## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/2/2016

NAME OF THE PETITIONER(S)

: Shri Manohar K.L. and another

NAME OF THE RESPONDENT(S)

: Swadharma Swaraajya Sangha & 13 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

V. CHBYS RD KS NTHON OL 18,11

V.K. SATHIAMURTHY counsel for Sulty m.

Administration

A.G. Sathyanarayana 2 for petitioner

[A.K. My | senny & Associates)]

A.K. My | senny & Associates)

## ORDER

Counsel for petitioner present. Counsel representing the Administrator appointed by the High Court of Madras for R1 and Counsel for R10, R11, R13 & R14 are present. Counsel for R3 to R5 called absent. No representation. Counsel for petitioner stated that the senior counsel could not attend before the Tribunal today due to personal inconvenience and prayed time for making submissions. Time extended at request. Put up on 06.11.2017 at 10.30 A.M.

> -sd-K Anantha Padmanabha Swamy Member (Judicial)

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